

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 189 of 2017

Dated: 20th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamilnadu Generation & Distribution Corporation Ltd.

.... Appellant(s)

Vs.

PPN Power Generating Co. Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Ms. Amali

Counsel for the Respondent(s) : Mr. Rahul Balaji
Mr. Jayant Bhushan
Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.11.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk